

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Central Excise Appeal No. 1634 of 2012

(Arising out of Order-in-Appeal No. 51-54/2012 – C.E dated 08.03.2012 passed by the Commissioner of Central Excise (Appeals-I), Bangalore.)

**M/s. Hyva (India) Private
Limited,**

Sy. No. 71,
Thirumagondanahalli,
Hosur Main Road,
Attibele Industrial Area,
Bangalore – 560 107.

Appellant(s)

Versus

**Commissioner of Central
Excise,**

Bangalore I Commissionerate,
C.R. Buildings, Queens Road,
P.B.No.5400,
Bangalore – 560 001.

Respondent(s)

WITH

- (i) Central Excise Appeal No. 1635 of 2012 (M/s. Hyva (India) Private Limited vs. CCE, Bangalore-I);**
- (ii) Central Excise Appeal No. 1636 of 2012 (M/s. Hyva (India) Private Limited vs. CCE, Bangalore-I);**
- (iii) Central Excise Appeal No. 1637 of 2012 (M/s. Hyva (India) Private Limited vs. CCE, Bangalore-I);**

(Arising out of Order-in-Appeal No. 51-54/2012 – C.E dated 08.03.2012 passed by the Commissioner of Central Excise (Appeals-I), Bangalore.)

- (iv) Central Excise Appeal No. 26574 of 2013 (M/s. Hyva (India) Private Limited vs. CCE, Bangalore-I);**

(Arising out of Order-in-Appeal No. 66/2013-CE dated 28.02.2013 passed by the Commissioner of Central Excise (Appeals-I), Bangalore.)

APPEARANCE:

Shri. Tushar Sharma, Advocate for the Appellant

Shri. M.A. Jithendra, Authorised Representative for the Respondent

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)**

Final Order Nos. 20141 - 20145 / 2024

Date of Hearing: 11/03/2024

Date of Decision: 11/03/2024

Per : D.M. MISRA

Learned counsel for the appellant submits that they have availed the Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019, which has been accepted by the Department and discharge certificates have also been issued by the Designated Committee, which have also been produced on record. In view of the discharge certificates, the present appeals are dismissed as deemed to be withdrawn.

(Dictated and pronounced in Open Court.)

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**

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